

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/44(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	NIRMAL KUMAR JAIN PROPRIETOR OF M/S BANARSILAL AGARWALA VS WEAVERLY JUTE MILLS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampur, Adv.] For the Operational Creditor
Ms. Saloni Agarwal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **16th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**